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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 218/61(1)(b)/NCLT/AHM/2017**

Coram:


**Present: Hon'ble Ms. MANORAMA KUMARI  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017**

Name of the Company: 3B Blackbio Biotech India Ltd.

Section of the Companies Act: Section 61(1)(b) of the Companies Act, 2013

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

1.	DHANRAJ S. THAKUR	PCS	3B BLACK BIO	
2.				

**ORDER**

Learned PCS Mr. Dhanraj Thakur present for Petitioner.

Learned PCS filed an affidavit for withdrawal of application filed under section 61(1)(b) of Companies Act, 2013 to withdraw the instant CP 218/2017.

Petitioner is allowed to withdraw the same.

Petition is disposed of as withdrawn. No order as to costs.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 15th day of December , 2017.